



# കേരള ഗസറ്റ് KERALA GAZETTE

അസാധാരണം  
EXTRAORDINARY

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

വാല്യം 10  
Vol. X

തിരുവനന്തപുരം,  
ബുധൻ

Thiruvananthapuram,  
Wednesday

2021 ജനുവരി 27  
27th January 2021

1196 മകരം 14  
14th Makaram 1196

1942 മാഘം 7  
7th Magha 1942

നമ്പർ  
No.

317

## SECRETARIAT OF THE KERALA LEGISLATURE

### NOTIFICATION

No. 1/Table-1/2021/Leg

Thiruvananthapuram, 26<sup>th</sup> January, 2021.

In exercise of the powers conferred by sub-clause (a) of clause (2) of Article 174 of the Constitution of India, the Governor of the State of Kerala hereby prorogues the Twenty Second Session of the Fourteenth Kerala Legislative Assembly with effect from January 22, 2021 at the conclusion of its sitting.



ഇന്ത്യൻ ഭരണഘടനയുടെ 174-ാം അനുച്ഛേദം (2)-ാം ഖണ്ഡം (എ) ഉപഖണ്ഡപ്രകാരം നൽകപ്പെട്ട അധികാരങ്ങൾ വിനിയോഗിച്ച് കേരള സംസ്ഥാന ഗവർണ്ണർ പതിനാലാം കേരള നിയമസഭയുടെ ഇരുപത്തിരണ്ടാം സമ്മേളനം 2021 ജനുവരി 22-ാം തീയതി അതിന്റെ സമ്മേളനം അവസാനിച്ചതുമുതൽ സമാപിപ്പിച്ചിരിക്കുന്നു.

By Order of the Governor,

S.V. UNNIKRIISHNAN NAIR,  
Secretary, Legislative Assembly.

